## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/2978 /A

From :-

Smti. Pronita Morang

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Syed Imdadur Rahman, District & Sessions Judge,

Hailakandi.

Dated Guwahati, the 6 May, 2025.

Sub:-

Casual leave.

Ref:-

JHD/I/2025/10/1594 dated 03.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 13.05.2025, along with station leave permission, with the official vehicle, from the evening of 09.05.2025 till the morning of 14.05.2025, has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-71/2004/2979 /A, dated 6.5.2025

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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